

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 4th September, 2014

NO.LJ (B) 118/93/426 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the strict implementation of National Green Tribunal Order for a period of 3 (three) months or till further order.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri S.R.Challam, Superintending Engineer, PHE, Nongstoin	West Khasi Hills District, Nongstoin	Deputy Commissioner, West Khasi Hills District, Nongstoin
2.	Shri J.V.Lyngdoh, Superintending Engineer, PWD{ R } Nongstoin	- do -	- do -
3.	Shri D.L.Warbah, Dev. Officer, Soil Conservation, Nongstoin	- do -	- do -
4.	Shri L.Sooting, Executive Engineer (WR) Nongstoin	- do -	- do -
5.	Shri A.Lyngdoh, Border Area Dev. Officer, Nongstoin	- do -	- do -
6.	Shri R.Kharbyngar, APO DRDA, Nongstoin	- do -	- do -
7.	Shri J.Tariang, Executive Engineer, PWD(Roads) Mairang	- do -	- do -
8.	Shri D.L.Kurbah, Divisional Officer, Soil Conservation, Nongstoin	- do -	- do -
9.	Shri D.Marbaniang, Executive Engineer, PHE(RWS)Mairang	- do -	- do -
10.	Shri Dr. A.Sangma, Sub-Divisional AH & Vety Officer, Mairang Sub-Divn.	- do -	- do -
11.	Shri P.S.Tariang, Fishery Officer, Mairang Sub-Divn	- do -	- do -
12.	Shri K.Rymbai, Assistant Executive Engineer, PWD(R) Mairang Sub-Divn	- do -	- do -
13.	Shri A.Wann, Assistant Engineer, Mawsynrut Block	- do -	- do -
14.	Shri C.Rani, Range Officer, Forest Mawshynrut	- do -	- do -
15.	Shri T.S.Basan, A.E.E. Mawshynrut Sub-Divn	- do -	- do -
16.	Shri F.Tariang, Child Development Project Officer, Mawshynrut	- do -	- do -



(E.M.Donn)

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner, West Khasi Hills District, Nongstoin, with a request to circulate to all the officers concerned. This has a reference to your letter NO. NDC.5/2014/37, dated 3rd Sept. 2014
3. The Principal Secretary to the Govt of Meghalaya, Forests & Environment Department for information.
4. Personnel A.R (A) Department.
5. The DEO (Data Entry Operator) LR Office, Room No. 104, Main Sectt Building for uploading the Notification in the Law Department web site.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

By Order etc.,


Deputy Secretary to the Govt. of Meghalaya
Law (B) Department.

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